

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Mrs. Helen Dawngliani,
Registrar, Gauhati high Court,
Aizawl Bench, Aizawl

Sub:- Casual leave with station leave.

Ref:- Your letter dated 22.02.2019

NO.HC.VII-21/2008/ 941 /A.
Dated Guwahati, 25th February 2019

Madam,

With reference to the above, I am directed to inform you that, you have been granted 3 (three) days Casual Leave on 26th , 27th & 28th February, 2019 along with station leave permission for the said period. Again, your prayer for cancellation of earlier granted 3(three) days casual leave on 26th , 27th and 28th March, 2019, has been allowed.

Smti Margaret Lalrinsangi, Jt. Registrar, Gauhati High Court, Aizawl Bench, will remain in charge of the Registry during your leave period.

Yours faithfully,

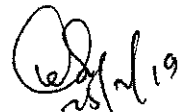
Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008/ 942/A, dated 25 '02 '19

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

Helen